

RECEIVED ASSENT ON 28-4-49

Act No XXXIV of 1949

[AS PASSED BY THE DOMINION LEGISLATURE.]

A

BILL

to amend the Coffee Market Expansion Act, 1942

WHEREAS it is expedient further to amend the Coffee Market Expansion Act, 1942 (VII of 1942), for the purpose hereinafter appearing;

It is hereby enacted as follows:—

**1. Short title.**—This Act may be called the Coffee Market Expansion (Amendment) Act, 1949.

**2. Insertion of new section 32A in Act VII of 1942.**—After section 32 of the Coffee Market Expansion Act, 1942, the following section shall be inserted, namely:—

“32A. Power of the Board to make donation to the Gandhi National Memorial Fund.—Notwithstanding anything contained in section 32, the Board may apply any part of the pool fund to the making of a donation to the Fund known as the Gandhi National Memorial Fund.”

Repealed by Act 48 of 1952